

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/241/AMR/2023	Main Case	241	A.M. Arunachalam Vs. Mr. Thulasiraman Gattam Krishnaswamy & 6 others (in the mater of M/s TAM Granites & Marbles Private Limited)
	IA(Companies Act)/8/2023	Rule 32, 34 and Rule 43 of NCLT Rules, 2016	Mr. A.M. Arunachalam Vs. Thulasiraman Gattam Krishnaswamy & 6 others (in the matter of TAM Granites and Marbles Private Limited)

ORDER

Due to internet breakdown, the hearing couldn't be conducted today.
Hence, list the matter along with IA on 24.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**